

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

(IB)-1164(ND)2019

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.05.2019.

NAME OF THE COMPANY: M/s. Punjabi Accessories Pvt. Ltd. V/s. M/s. Kredo Beauty Pvt. Ltd.

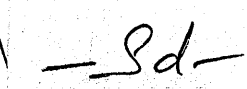
SECTION OF THE COMPANIES ACT: U/s 9 of IBC Code, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

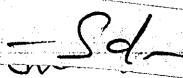
Present: Mr. Sameer Tripathi and Mr. Rajesh Sachdeva, Advocates for the Petitioner.

ORDER

No steps have been taken by the Operational Creditor to serve the Corporate Debtor in terms of the previous order. Last opportunity is granted to them. Let steps be taken returnable on 28th May, 2019. Affidavit of service be filed.



**(Dr. V.K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**